

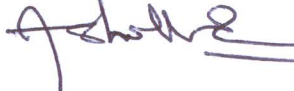



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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHAKASITAN R. ASHOK KUMAR	Counsel for Petitioners	
2.	HARI SHANKAR MAUS SANDEEP KUMAR VIHART	Counsel for R2 to R6	
3.	K. RAMESH Raj Ramalingam & Associates	Counsel for R7 & R8	
4.	R. Pradeep AR Radhakrishnan	Counsel for R9	

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri Sandeep Kumar, representing counsel for R2 to R6, Shri K Ramesh, counsel for R7 & R8 and Shri R Pradeep, counsel for R9 are present. Counsels for R7 & R8 and R9 sought time to file counter. Time extended finally. Put up on **15.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)